

In the court of Sh. Amit Kumar Special Judge CBI 04 RADC New Delhi

CBI versus Dinesh Dahiya

CC NO.117/2019

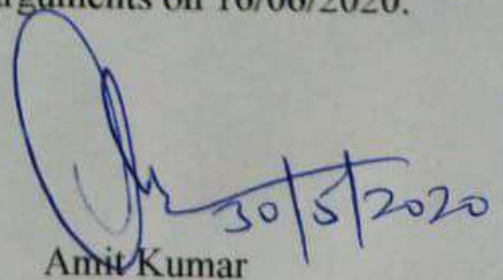
30/05/2020

Present : Ld. PP for CBI

None for accused

Matter is listed for final arguments. Ld.counsel for accused Sh.Sandeep Sharma advocate was contacted through phone and by email with request to file written submissions and argue the matter orally using cisco webex. However Ld. counsel for accused has shown his disability to prepare the written arguments due to lockdown as well as argue through webex. He has send his response through email to the reader of this court.

In facts final arguments can not be heard either orally or by way of written submissions. Let the matter be taken for final arguments after the suspension of work in courts is over. List for final arguments on 16/06/2020.

  
Amit Kumar

(Special Judge CBI 04)